GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
UNSTARRED QUESTION NO. 1129
TO BE ANSWERED ON 29th JULY, 2026

DRIVERS UNDER BHARAT TAXI

1129: SHRI KARTIKEYA SHARMA:

Will the Minister of COOPERATION be pleased to state:

(a) the total number of driver-partners (Sarathis) onboarded nationwide under the cooperative-led 'Bharat Taxi' initiative since its commercial rollout, State-wise;

(b) the comprehensive timeline for expanding this service to 500 cities and towns, and the specific phase-wise rollout schedule planned for tier-2 and tier-3 urban clusters; and

(c) the structural details of the zero-commission revenue model and the operational framework of social security benefits, including health and accident insurance, provided to registered cooperative members?

ANSWER

THE MINISTER OF COOPERATION
(SHRI AMIT SHAH)

(a) Bharat Taxi, a cooperative-led digital App mobility platform operated by Sahakar Taxi Cooperative Limited (STCL), a multistate cooperative society is officially launched in the cities of Delhi-NCR, Gujarat and Maharashtra. As on 19th July, 2026, the total number of driver-partners (Sarathis) onboarded nation-wide is 7.97 lakh. The platform presently has 2.55 lakh Sarathis in the Delhi-NCR region, 1.01 lakh in Gujarat and 71,095 in Maharashtra.

(b) The rollout of services of Bharat Taxi, operated by Sahakar Taxi Cooperative Limited (STCL), in other cities and States is subject to operational requirements and necessary approvals. Expansion is undertaken based on factors such as operational preparedness, availability of Sarathis, completion of statutory requirements, and coordination with the concerned State Governments, cooperative institutions, and other stakeholders.

(c) Bharat Taxi operates on a zero-commission model, under which no commission is deducted from the fare earned by a Sarathi for rides booked through the platform. A nominal ride subscription/platform usage fee is charged separately from Sarathis to meet the expenditure on technology, application maintenance and expansion of the platform. The fare payable to the Sarathi is not affected on this account.

Sarathis enrolled as members of Sahakar Taxi Cooperative Limited are entitled to the benefits available to members of the cooperative in accordance with its bye-laws and the provisions of the Multi-State Cooperative Societies Act, 2002.

The cooperative also facilitates access to welfare and financial support for its members. This includes access to health and personal accident insurance at concessional rates, institutional credit, including SBI Mudra loans, and vehicle financing through banks and other financial institutions. In addition, orientation and training programmes are organised from time to time to familiarise Sarathis with the use of the digital platform, customer service, road safety and passenger safety.

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